

Law to regulate adoption

1962. SHRI Y.P. TRIVEDI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is planning to adopt new law to regulate adoption of Indians to other countries and within the country; and

(b) if so, the reasons why Government feels its necessity?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) No, Sir.

(b) Does not arise.

Anganwadis in the country

1963. SHRI VARINDER SINGH BAJWA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of Anganwadis in the country, State/Union Territory-wise with the number of under nourished children and pregnant and lactating woman covered thereby for supplying nourishment food etc.;

(b) the number of Anganwadi employees and helpers in the country, State/UT-wise and their present Ages;

(c) whether Anganwadi employees are demanding revision of their wages and if so, the details thereof and by when a decision on their demands is likely to be taken; and

(d) the percentage of wages of Anganwadi employees being borne by the Central and State Governments respectively and the expenditure incurred by the Central Government on this account during the last three years, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) 718.45 lakhs children (6 months to 6 years) and 156.86 lakhs pregnant & lactating women are covered for supplementary nutrition by 11.04.262 operational Anganwadis (AWCs)/ mini-AWCs in the country as on 31.12.2009, State-wise details are available at Ministry's website at www.wcd.nic.in/icdsimg/sanoperAWCsbenf311209.pdf.

(b) and (c) There are 10,60,587 Anganwadi workers and 10,33,947 Anganwadi Helpers in the country as on 31.12.2009, State/UT-wise details are available at Ministry's website www.wcd.nic.in/icdsimg/sanpospost311209.pdf. The Anganwadi Workers/ helpers are 'Honorary Workers' selected from the local community and are paid a monthly honoraria. Presently, the honorarium being paid to Anganwadi Workers, out of grant-in-aid released by the Government of

India, ranges from Rs.1438/- to Rs.1563/- per month, depending upon their qualifications and experience; whereas Anganwadi Helpers and Anganwadi Workers engaged in Mini-AWCs are paid an honorarium of Rs.750/- per month. Details are available at Ministry's website www.wcd.nic.in/icds.htm. AWWs and AWHs have been demanding revision of their honoraria, from time to time. The rates of the honoraria being paid to Anganwadi Workers and Helpers have been revised upwardly w.e.f. 1.4.2008. There is no proposal at present to revise it further.

(d) Up to 2008-09, Government of India, was bearing all the administrative cost including honorarium to AWWs/Helpers. From 2009-10, the Central share is 90% of expenditure under ICDS, 10% share is borne by States/UTs.

The amount of expenditure incurred towards honoraria of Anganwadi Workers/Helpers during the year 2006-07, 2007-08 and 2008-09 are as under :

Year	Amount (Rs. In lakh)
2006-07	132102.48
2007-08	146123.22
2008-09	259960.50

Construction of working women's hostels

1964. SHRI GOVINDRAO WAMANRAO ADIK: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government provides financial assistance to the State Governments, Non-Governmental Organizations (NGOs) for construction of working Women's hostels;

(b) if so, the details of the funds released especially for Maharashtra during the last three years; and

(c) the details of fund utilized during that period separately?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Yes, Sir. Voluntary Organisations (registered Societies, Public Trusts etc.) and State Government Agencies are eligible to receive financial assistance under the Scheme of assistance for construction/expansion of hostel building for working women with a day care centre for children.

(b) and (c) During the years 2006-07, 2007-08 and 2008-09; Rs.Nil, Rs.23,27,375/- and Rs.77,43,076/- respectively were released to different implementing organisations in the State of Maharashtra. Utilization reports have been received in respect of grants released.

Schemes through ICDS

1965. SHRI A. VIJAYARAGHAVAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: